

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

SECTION XVI-A
LISTED ON : 26.09.2016
REG. COURT NO.: 1
ITEM No. : 34

TRANSFER PETITION (CIVIL) Nos. 877-881 OF 2015

WITH
INTERLOCUTORY APPLICATION NOS. 1-5 of 2015
(Application for stay)

PRINCIPAL DIRECTOR OF AUDIT (CENTRAL)
AND ORS. ETC. ETC.

...Petitioners

VERSUS

M/S. GOLFLINKS SOFTWARE PARK PVT. LTD. & ORS.

...Respondents

OFFICE REPORT

The Transfer Petitions above mentioned were listed before the Hon'ble Court on 22nd July, 2016 when the Hon'ble Court was pleased to pass the following Order:-

"SLP(C) No. 32128/2015

Sole respondent is duly served but none has put in appearance.

Registry to process the matter for listing before the Hon'ble Court, however, alongwith the connected matters.

SLP(C) No. 128-129/2016

Fresh steps to be taken for service of the sole respondent within two weeks. Notice thereafter be issued.

T.P.(C) No. 877-881/2015

Certificate of service in respect of the sole respondent is awaited in T.P.(C) Nos.878 and 879/2015.

Reminder be issued to the concerned Trial Court.

List again on 26.9.2016."

Accordingly reminder was issued through Registered A.D. post on 26th July, 2016 through concerned High Court.

It is submitted that Certificate of service has been received from the High Court in respect of sole Respondent in T.P.(C) nos. 878 and 879 of 2015 but no one has filed Vakalatnama and Memo of Appearance on their behalf so far.

Service is complete.

The matters above-mentioned are listed before Ld. Registrar Court with this Office Report.

Dated this the 22nd day of September, 2016.

ASSISTANT REGISTRAR

Copy to : Mr. D.S. Mahra, Advocate
Mr. Akshat Goel, Advocate
Ms. Sunita Ray, Advocate

ASSISTANT REGISTRAR